

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33353/2024	VINOD KUMAR VS STATE OF ODISHA	BASUDEV BARIK VS	// (//	AOR20240000156C202400009
2	D-BLAPL/33354/2024	RAJ KUMAR BHARATRAM SHARMA @RAJ KUMAR SHARMA VS STATE OF ODISHA	SRANMOO RANJAN BEHERA VS	// (//	AOD20220003518C202400012
3	D-BLAPL/33358/2024	RUPAK KUMAR MOHAPATRA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	JAGATPUR /515 /2024 (//	
4	D-BLAPL/33359/2024	RAKA @RAKESH SAMAL VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /455 /2024 (//	AOR20220000371C202400097
5	D-BLAPL/33360/2024	AMANULLA KHAN VS STATE OF ODISHA	SYED IQBAL VS	CYBER CRIME AND ECONOMIC OFFENCE /2024 (//	AOR20220001843C202400023
6	D-BLAPL/33364/2024	KAIRA HO @ KAIRA SOREN VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /64 /2024 (//	
7	D-BLAPL/33370/2024	RELI KHEMUDU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /100 /2021 (//	
8	D-BLAPL/33373/2024	RABI DAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MATHILI /74 /2016 (//	
9	D-BLAPL/33375/2024 BLAPL/11134/2024	GULSHAN KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITLAGARH) /90 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000069/2024	
10	D-BLAPL/33379/2024	BAHANPATI PRADHAN @ BAHANPAT PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /540 /2024 (//	
11	D-BLAPL/33384/2024	ELIYA RAITA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /93 /2021 (//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/33386/2024	ASHIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /133 /2024 () //	
13	D-BLAPL/33389/2024	SAYED ISHAAN BUKHARI @ ISHAAN BUKHARI @ DISTRICT JUDGE RAIPURA BUKHARI VS STATE OF ODISHA	DEBENDRA KUMAR BUKHARI VS	SPL.TASK FORCE /31 /2023 () //	
14	D-BLAPL/33393/2024	JAGANNATH UPADHAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
15	D-BLAPL/33394/2024	PRATISH MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /296 /2024 () //	
16	D-BLAPL/33396/2024	AJIT KUMAR NAYAK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	BAMUNIGAM /136 /2024 () //	
17	D-BLAPL/33397/2024	BANSIDHAR BAGH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /56 /2023 () //	
18	D-BLAPL/33410/2024	BALJIT KUMAR VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /250 /2024 () //	
19	D-BLAPL/33415/2024	JAGANNATH SENAPATI @ JAGAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /116 /2024 () //	
20	D-BLAPL/33417/2024	BHAKTA BAG @ MITU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	LATHOR /59 /2024 () //	
21	D-BLAPL/33423/2024	NATHA BEHERA @ NATHIA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	BANKI /31 /2018 () //	
22	D-BLAPL/33426/2024	SANTOSH KUMAR DASH VS STATE OF ODISHA	NIRANJAN LENKA VS	PIPLI /577 /2023 () //	
23	D-BLAPL/33430/2024	GUPTESWAR BARIK	AMITAV TRIPATHY	MANAMUNDA /312 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33433/2024	SRIBASH PRADHAN	AMITAV TRIPATHY	DHANUPALI /227 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33434/2024	BIKASH KUMAR BEHERA	AMITAV TRIPATHY	UDALA /264 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33435/2024	SANU PATRA	RABINDRA KUMAR PATTANAIAK	BAMUNIGAM /30 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33436/2024	MUSA @ RAJAT KUMAR MALIK	SATYA RANJAN MULIA	SALIPUR /366 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33440/2024	CHIKU @ CHIKUN PRADHAN	RAJENDRA KUMAR PRADHAN	KANIHA /325 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33442/2024	BIKI @ BIKASH NAIK	BIBHUTI BHUSAN SWAIN	TALCHER TOWN /697 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33443/2024	RAKESH BAG	SOUMYA RANJAN DAS	SECTOR-3 /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33444/2024	PRAHALLAD KHEMUNDU	TUKUNA KUMAR MISHRA	KOTPAD /173 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33447/2024	SURYAKANTA PATTANAYAK	DIBYA PRAKASH MISHRA	DHANUPALI /446 /2024	AOR20220002454C202400185
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33449/2024	SK.ABID	KASHINATH PATTANAIAK	LALBAG /230 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33453/2024	SARAT KUMAR DEY @ SARAT KU. DEY	JUGALA KISHORE PANDA	R.UDAYAGIRI /56 /2020	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/33454/2024	STATE OF ODISHA SANTOSH KUMAR DASH VS	NIRANJAN LENKA VS	// PIPLI /74 /2024 ()	
36	D-BLAPL/33461/2024	STATE OF ODISHA SUNIL KUMAR YADAV @ SUNIL VS	JYOTIRMAYA SAHOO VS	// MOHANA /200 /2023 ()	
37	D-BLAPL/33463/2024	STATE OF ODISHA RAMLAL HARIJAN VS	JYOTIRMAYA SAHOO VS	// KUNDEI /89 /2024 ()	
38	D-BLAPL/33464/2024	STATE OF ODISHA ARJUN GHADEI @ ARJUNA GHADEI VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /174 /2024 ()	
39	D-BLAPL/33467/2024	STATE OF ODISHA FARUK KHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /11 /2023 ()	
40	D-BLAPL/33469/2024	STATE OF ODISHA JITENDRA JENA VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /237 /2024 ()	
41	D-BLAPL/33470/2024	STATE OF ODISHA PRASHANT KUMAR TRIPATHY VS	TARA PRASAD MOHAPATRA VS	// BARIPADA TOWN /469 /2024 ()	
42	D-BLAPL/33472/2024	STATE OF ODISHA HARIHAR PAHANA @ HARIHAR @ HARIA PAHANA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /109 /2024 ()	
43	D-BLAPL/33473/2024	STATE OF ODISHA DEBASIS BARIK @ DEBU VS	RONALISA PRADHAN VS	// BHARATPUR PS /230 /2024 ()	
44	D-BLAPL/33474/2024	STATE OF ODISHA DEBASIS BARIK @ DEBU VS	RONALISA PRADHAN VS	// AIR FIELD P.S. /116 /2024 ()	
45	D-BLAPL/33475/2024	STATE OF ODISHA DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISA PRADHAN VS	// BHARATPUR PS /304 /2024 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :06/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/33476/2024	GHANASHYAM MAJHI VS STATE OF ODISHA	AVIJIT PATNAIK VS	DAMANJODI /116 /2021 () //	
47	D-BLAPL/33478/2024	SANJAY DAS VS STATE OF ODISHA	RONALISHA PRADHAN VS	TOMANDO /395 /2024 () //	
48	D-BLAPL/33479/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	AIR FIELD P.S. /18 /2024 () //	
49	D-BLAPL/33482/2024	KANHU DAS VS STATE OF ODISHA	RONALISHA PRADHAN VS	TOMANDO /395 /2024 () //	
50	D-BLAPL/33483/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	MANCHESWAR P.S. /277 /2024 () //	
51	D-BLAPL/33484/2024	PABITRA KUMAR PAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 () //	
52	D-BLAPL/33485/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	AIRPORT /129 /2024 () //	
53	D-BLAPL/33488/2024	DAS NEERAJ @ DAS NIRAJ VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	ASKA /515 /2024 () //	
54	D-BLAPL/33492/2024	KALIA MALIKA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	Maitri Vihar PS /380 /2024 () //	
55	D-BLAPL/33494/2024	ABDUL SIDDIK KHAN VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /266 /2018 () //	AOR20230000401C202400030
56	D-BLAPL/33495/2024	MAHENDRA PANIGRAHI @ BUBAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /291 /2023 () //	
57	D-BLAPL/33509/2024	SACHIN JENA	BHARAT BHUSAN ROUSTRAY	SECTOR-3 /197 /2024	

ORISSA HIGH COURT**FILING REPORT AS ON :06/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/46840/2024	ASKA SPINNING MILLS, GANJAM	SUCHETA GUMANSINGH	//	
		VS	VS	0	
		C.P.GHOSE		//	
59	D-CMAPL/46863/2024	PURNAMASI DIBYA	ADV.	//	
		VS	VS	0	
		LINGARAJ SATPATHY		//	
60	D-CMP/46774/2024	NURSINGHA CHARAN BEHERA	SACHIDANANDA SAHOO	//	
		VS	VS	0	
		BIJAY KUMAR BEHERA		//	
61	D-CMP/46776/2024	NRUSINGHA BEHERA	SACHIDANANDA SAHOO	//	
		VS	VS	0	
		PADMANAVA BEHERA		//	
62	D-CMP/46797/2024	HRUSHI CHANDRA NAIK	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		APARTI SAHU		//	
63	D-CMP/46808/2024	HASINA PALEI	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		PRASANNA KUMAR PANDA		//	
64	D-CMP/46823/2024	JAYANTA@JAYANT KUMAR MOHANTY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		BISHNUPRIYA MOHANTY		//	
65	D-CMP/46862/2024	BIJAYA DAS	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		PAHALI DAS		//	
66	D-CMP/46874/2024	MUSHI BEHERA	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		KUNJA BEHARI PATRA		//	
67	D-CMP/46887/2024	SARASWATI KISKU	AMIT PRASAD BOSE	//	
		VS	VS	0	
		PARU TUDU		//	
68	D-CMP/46906/2024	BAIRAGI BEHERA	NITYANANDA BEHURIA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CMP/46909/2024	SARASWATI GAHAN MENAKA PADHI VS	AMIT PRASAD BOSE VS	// // 0	
70	D-CMP/46913/2024	SAILABALA NARENDRA @ BEHURA MENAKA PADHI VS	AMIT PRASAD BOSE VS	// // 0	
71	D-CONTC/46742/2024	SAILABALA NARENDRA @ BEHURA PRASAN KU.MISHRA VS	AMIT KUMAR SAA VS	// // 0	
72	D-CONTC/46743/2024	ARAVIND AGRAWAL, I.A.S, AKSHAYA KUMAR SAHOO VS	AMIT KUMAR SAA VS	// // 0	
73	D-CONTC/46744/2024	ARAVIND AGRAWAL, I.A.S, BALARAM PARIDA VS	AMIT KUMAR SAA VS	// // 0	
74	D-CONTC/46747/2024	ARAVIND AGRAWAL, I.A.S, SURESH CHANDRA SAHOO VS	AMIT KUMAR SAA VS	// // 0	
75	D-CONTC/46766/2024	ARAVIND AGRAWAL, I.A.S, SUSANTA KUMAR SAHOO VS	ADV. VS	// // 0	
76	D-CONTC/46771/2024	YOGESH BAHADUR KHURANIA, IPS Nirmalendu Chatterjee VS	BRAHMANANDA TRIPATHY VS	// // 0	
77	D-CONTC/46773/2024	ASHWINI KUMAR NAIK, TAHASILDAR,BALASORE RAJESH KUMAR JENA VS	ADV. VS	// // 0	
78	D-CONTC/46787/2024	P. RAMASAMY, IFS, REGIONAL CHIEF CONSERVATOR OF FOREST ROURKELA CUM CHAIRMAN SUDARSAN TRIPATHY VS	ADV. VS	// // 0	
79	D-CONTC/46792/2024	SALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT PRADIP KUMAR TRIPATHY VS	ADV. VS	// // 0	
		SALINI PANDIT, I.A.S		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/46803/2024	ARCHANA PRADHAN VS DIBYA JYOTI PARIDA, COLLECTOR AND DISTRICT MAGISTRATE,GANJAM	ADV VS	// ()	AOD20240000781C202400003
81	D-CONTC/46809/2024	PANKAJ SHARMA VS AMULYA KUMAR PRADHAN, DEO, SUNDERGARH	ADV. VS	// ()	
82	D-CONTC/46814/2024	KRUSHNA CHANDRA DAS VS KALIPRASANNA MAHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA	ADV. VS	// ()	
83	D-CONTC/46816/2024	BIRAJ MOHAN MOHANTY VS SATYABRATA SAHU, IAS	ADV. VS	// ()	
84	D-CONTC/46850/2024	SARATA KUMAR DWIBEDI VS NIBEDITA PANI, DEO, JAJPUR	NIRANJAN PANDA VS	// ()	
85	D-CONTC/46872/2024	SOMNATH ROUT VS SUBRAT KUMAR MALLICK, PRINCIPAL, GOVT COLLEGE ART AND CRAFTS, KHALLIKOTE	ABHISHEK MOHANTY VS	// ()	
86	D-CONTC/46880/2024	MUNA SAMANTARAY VS AKHAYA SUNIL AGARWAL, COLLECTOR, NAYAGARH	SUDARSAN BEHERA VS	// ()	
87	D-CONTC/46888/2024	PANCHANAN NAYAK VS SUSHANTA KUMAR CHHOPDAR, DEO, BHAWANIPATANA	ADV. VS	// ()	
88	D-CONTC/46890/2024	AMBIKA MOHANTY VS ANU GARG, IAS	ADV. VS	// ()	
89	D-CONTC/46891/2024	SADASIBA SUBUDHI VS ANU GARG, IAS	ADV. VS	// ()	
90	D-CONTC/46900/2024	MAHENDRA NAIK VS ANU GARG, IAS	ADV. VS	// ()	
91	D-CONTR/33405/2024	UPENDRA DASH	SAILABALA JENA	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTR/33408/2024	AJAYA KUMAR JENA, IIC,PANIKOILI BILASH CH.DASH @MOHANTY	ADV.	// / /0	
		VS	VS	()	
93	D-CONTR/33411/2024	AJAYA KUMAR JENA, IIC,PANIKOILI AUROSISH PANI	ADV.	// / /0	
		VS	VS	()	
94	D-CRLA/33362/2024	AJAYA KUMAR JENA, IIC,PANIKOILI SADHU @ AMIYA KU SWAIN	DEVASHIS PANDA	// HINJILI /141 /2022	AOR20220001247C202400015
		VS	VS	()	
95	D-CRLA/33378/2024	STATE OF ODISHA RAJENDRA BEHERA	S.S.RAY (2)	// JARADA /127 /2019	
		VS	VS	()	
96	D-CRLA/33392/2024	STATE OF ODISHA JAYA PRAKASH SAMANTARA@PRAKASH SAMANTARA	ARGALA KISHORE PANDA	// KANTAMAL /83 /2024	
		VS	VS	()	
97	D-CRLA/33452/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO	SOUMYA RANJAN DAS	// BANKI /197 /2016	
		VS	VS	()	
98	D-CRLA/33506/2024	STATE OF ODISHA SWAYAM SIDDHA SAHU	SWARUP KUMAR PATNAIK	// / /0	
		VS	VS	()	
99	D-CRLMA/33466/2024	BHOLANATH PANDEY SANJULATA SAHU	BIBHU PRASAD MOHANTY	// SINGLA /211 /2021	
		VS	VS	()	
100	D-CRLMC/33385/2024	STATE OF ODISHA SANTOSH KUMAR AGRAWAL@SANTOSH AGRAWAL	CHENGRAMAN SUNANDINI	// PURIGHAT /147 /2019	
		VS	VS	()	
101	D-CRLMC/33388/2024	STATE OF ODISHA TINA@SK. ABDUL AZIM	RANJAN KUMAR SAHOO	// KANPUR /136 /2021	
		VS	VS	()	
102	D-CRLMC/33390/2024	STATE OF ODISHA KALU@MAHESWAR LENKA	PRAKASH KUMAR MISHRA	// KANPUR /137 /2021	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/33391/2024	STATE OF ODISHA MD. NASIM @ GUDDU VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /170 /2021 ()	
104	D-CRLMC/33406/2024	STATE OF ODISHA RASHMI RANJAN SETHI VS	AKSHAYA KUMAR SAHOO VS	// //0 ()	
105	D-CRLMC/33413/2024	STATE OF ODISHA JYOTIRMAYEE BAHINIPATI VS	SURYAKANTA DWIBEDI VS	// RANPUR /222 /2013 ()	
106	D-CRLMC/33416/2024	STATE OF ODISHA BHIKARI SAWIN VS	BISHNU PRASAD PRADHAN VS	// SATYABADI /102 /2016 ()	
107	D-CRLMC/33419/2024	STATE OF ODISHA DEEPAK KUMAR SASMAL VS	SURYAKANTA DWIBEDI VS	// RANPUR /260 /2022 ()	
108	D-CRLMC/33428/2024	STATE OF ODISHA PRANAB KUMAR PARIDA VS	DEEPAK RANJAN PARIDA VS	// MALGODOWN /53 /2024 ()	
109	D-CRLMC/33431/2024	STATE OF ODISHA RAJESH KUMAR DAS @ DASH VS	AMULYA RATNA PANDA VS	// CHANDAKA P.S. /64 /2016 ()	
110	D-CRLMC/33437/2024	STATE OF ODISHA SK. FIROJ @ SK.FIROZ VS	AMULYA RATNA PANDA VS	// BINJHARPUR /9 /2016 ()	
111	D-CRLMC/33450/2024	STATE OF ODISHA JASHJIT KAUR@JASHJEET KAUR VS	SANTOSH KUMAR MAHANTY VS	// AINTHAPALI /246 /2018 ()	AOD20240000242C202400020
112	D-CRLMC/33451/2024	STATE OF ODISHA PRASANTA KUMAR LENKA VS	BIJAYA KUMAR BEHERA VS	// PARJANG /239 /2018 ()	
113	D-CRLMC/33468/2024	STATE OF ODISHA SANTOSH KU. NAHAK @ SAHTOSH NAHAK @ BANAJYOTIRMAYEE BAHINIPATI VS	VS VS	// POLASARA PS /697 /2023 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/33477/2024	ANIL PANDI VS STATE OF ODISHA	AMIT BISWAL VS	SPL.TASK FORCE /29 /2021 () //	
115	D-CRLMC/33486/2024	PURNIMA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /5 /2023 () //	
116	D-CRLMC/33490/2024	RASMITA JENA @ REENA VS STATE OF ODISHA	SABYASACHI MISHRA VS	NAYAGARH /43 /2022 () //	
117	D-CRLMC/33497/2024	LACHHAMAN NAYAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHIRINGIA /34 /2018 () //	
118	D-CRLMC/33498/2024	UNION OF INDIA VS SHAKTI PRASAD SAHANI	SUBASH CHANDRA MOHANTY VS	// () //	AOD20220001916C202400017
119	D-CRLMC/33503/2024	UNION OF INDIA VS SHAKTI PRASAD SAHANI	SUBASH CHANDRA MOHANTY VS	// () //	AOD20220001916C202400016
120	D-CRLMC/33511/2024	RUKMAN MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /9 /2020 () //	
121	D-CRLMP/33367/2024	SUNIL SUCHISMITA BISWAL VS BHAJAN SAMANTARAY	ARIJEET MISHRA VS	//0 () //	
122	D-CRLMP/33399/2024	SASHIKANTA NAYAK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
123	D-CRLMP/33404/2024	GOPAL KRISHNA MAHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	//0 () //	
124	D-CRLMP/33448/2024	RANJAN PANDIA VS STATE OF ODISHA	PARSURAM PANDA VS	//0 () //	
125	D-CRLMP/33493/2024	NRUSINGH PRASAD SUNDARAY	PRAKASH KUMAR MISHRA	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/33500/2024	MANORAMA SAHOO	SIDHARTH PARIDA	BASUDEVPUR /33 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/33504/2024	DAYANIDHI MALLIK	SUSANTA KUMAR LENKA	SURADA /561 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/33505/2024	MAHESH CHANDRA MOHANTY	HEMANTA KUMAR RATSINGH	TIRTOL /362 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/33513/2024	ABHAYA KUMAR SAHOO	ANSHUMAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/33395/2024	TRILOCHAN SAHU	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/33458/2024	A.BALARAM	BISWA RANJAN DAS	/ /0	
		VS	VS	()	
		A.SURJYANARAYAN		//	
132	D-CRLREV/33480/2024	AVAYA KUMAR PARIDA @ ABHAYA KUMAR PARIDA	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/33487/2024	DEBANANDA SAHU	SUSANTA KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/33507/2024	SUNIL PRADHAN	BIBEKANANDA MAHAPATRA	NAYAKOT /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/33508/2024	SUNIL PRADHAN	BIBEKANANDA MAHAPATRA	BARBIL /228 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-FAO/46876/2024	MANAGER, M/S. NATIONAL INSURANCE CO.LTD., BIRMOJIPUR	BERAMPOUR KUMAR TRIPATHY	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-GUAP/46815/2024	LAXMI DAS DEBENDRANATH BAGHSINGH VS GOKUL CHANDRA DAS	PRASANTA KUMAR SAHOO VS	// // ()	
138	D-JCRLA/33365/2024	DUKHISHYAM PRADHAN VS STATE OF ODISHA	ADV. VS	TARASINGI /71 /2021 () //	
139	D-JCRLA/33366/2024	TILAKARA NAIK VS STATE OF ODISHA	ADV. VS	KESINGA /87 /2021 () //	
140	D-JCRLA/33368/2024	BABULI NAIK VS STATE OF ODISHA	ADV. VS	PATNA /165 /2023 () //	
141	D-JCRLA/33369/2024	DURYODHANA NAIK VS STATE OF ODISHA	ADV. VS	PANDAPADA /142 /2022 () //	
142	D-JCRLA/33371/2024	BALMIKI @ BHALU MARTHA VS STATE OF ODISHA	ADV. VS	LAXMIPUR /16 /2022 () //	
143	D-JCRLA/33372/2024	MUKU SANTA VS STATE OF ODISHA	ADV. VS	BOIPARIGUDA /44 /2019 () //	
144	D-JCRLA/33374/2024	RAJU SAHU VS STATE OF ODISHA	ADV. VS	BELTUKURI /24 /2019 () //	
145	D-MACA/46869/2024	D.M., NEW INDIA ASSURANCE CO,LTD., ROURKELAPRAMOD KUMAR TRIPATHY VS SITA DEVI	VS	// () //	
146	D-MACA/46910/2024	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO,LTD,BBSRAN VS RASMITA SAMAL	VS	// () //	
147	D-RPFAM/46892/2024	RAJKISHORE BEHERA VS SUREKHA BEHERA	SUKANTA KUMAR NAYAK VS	// () //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-RPFAM/46895/2024	RAJENDRA BEHERA VS RESMA @ MANISA BEHERA	UMESH CHANDRA PATNAIK VS	// ()	
149	D-RSA/46745/2024	ABHISEK VERMA VS GEETA BAI KEDIA	MANAS RANJAN BEHERA VS	// ()	AOR20220001297C202400095
150	D-RSA/46870/2024	PANCHANAAN SWAIN VS ALEKHA SWAIN	AJIT CHANDRA MOHAPATRA VS	// ()	
151	D-RVWPET/46749/2024	CHINTAMANI PADHAN VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// ()	
152	D-RVWPET/46834/2024	KUNAL KISHORE DAS VS STATE OF ODISHA	AGASTI KANUNGO VS	// ()	
153	D-TRP(C)/46778/2024	SURESH KUMAR SAHOO VS RABI NARAYAN PRADHAN	SASHIBHUSAN DAS VS	// ()	
154	D-WA/46738/2024	STATE OF ODISHA VS SATYABAN JENA	SURYA NARAYAN PATTANAIAK, A.G.A. VS	// ()	LOD20240000172C202400278
155	D-WA/46739/2024	STATE OF ODISHA VS NARENDRA KUMAR SAHU	SURYA NARAYAN PATTANAIAK,A.G.A. VS	// ()	LOD20240000194C202400209
156	D-WA/46740/2024	STATE OF ODISHA VS MANJULATA DAS	SANJAY RATH, A.G.A. VS	// ()	LOD20240000172C202400279
157	D-WA/46756/2024	OUAT, BBSR VS KASTURI DAS	SASWAT DAS VS	// ()	
158	D-WA/46764/2024	UMAKANTA BISWAL VS THE INDUSIND BANK LTD., PUNE, MAHARASHTRA	SRINIBASH SATAPATHY VS	// ()	
159	D-WA/46817/2024	STATE OF ODISHA	NIHARKANTA PRAHARAJ,A.G.A	//	LOD20240000200C202400200

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/46819/2024	TAPAN KUMAR MOHANTY STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400280
		VS	VS	()	
161	D-WA/46820/2024	UMAKANTA SAMAL STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202400281
		VS	VS	()	
162	D-WA/46833/2024	JAGANNATH KAR SANTOSH KUMAR NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	()	
163	D-WA/46853/2024	STATE OF ODISHA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202400282
		VS	VS	()	
164	D-WA/46854/2024	MADAN MOHAN BASTIA STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//	LOD20240000194C202400210
		VS	VS	()	
165	D-WA/46855/2024	BIRANCHI KUMAR JENA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202400201
		VS	VS	()	
166	D-WA/46867/2024	JAGANNATH BEHERA STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//	LOD20240000200C202400202
		VS	VS	()	
167	D-WA/46882/2024	BANAMALI LENKA STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000200C202400203
		VS	VS	()	
168	D-WA/46884/2024	LAMBODAR BEHERA STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000194C202400212
		VS	VS	()	
169	D-WA/46897/2024	BAIRAGI SATAPATHY PURANDAR PRADHAN	GOUTAM KUMAR ACHARYA, (SR.ADV.)	//	
		VS	VS	()	
170	D-WA/46914/2024	PRINCIPAL SECY., S AND ME DEPT., BBSR STATE ELECTION COMMISSION, BBSR	BIJAYA KUMAR DASH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/46916/2024	ASHOK JENA STATE ELECTION COMMISSION, BBSR VS DURGA PRASAD MOHANTY	BIJAYA KUMAR DASH VS	// // 0	
172	D-WA/46918/2024	STATE ELECTION COMMISSION, BBSR VS K. RAJALAXMI DAS	BIJAYA KUMAR DASH VS	// // 0	
173	D-WA/46919/2024	SRITAM DAS VS DISCIPLINARY AUTHORITY-CUM-CMD, MAHANADI COALFIELDS LTD.(MCL), SAMBALPUR//	LALIT KUMAR MAHARANA VS	// // 0	
174	D-WP(C)/46736/2024	SANDHYARANI HANSADA VS STATE OF ODISHA	SANJIB RAY VS	// // 0	
175	D-WP(C)/46737/2024	URMILA SETH VS COLLECTOR, BARGARH	BHASKAR CHANDRA PANDA VS	// // 0	AOR20220003344C202400011
176	D-WP(C)/46741/2024	SUMITRA BARIK VS STATE OF ODISHA	PITAMBAR BEHERA VS	// // 0	AOR20220003697C202400014
177	D-WP(C)/46746/2024	RAMITA BEHERA @ DAS VS STATE OF ODISHA	PADMALOCHAN MOHANTY VS	// // 0	AOR20240000071C202400006
178	D-WP(C)/46748/2024	ASHOK KUMAR SWAIN VS VICE CHANCELOR, UTKAL UNIVERSITY, BBSR	CHITRA PADHI VS	// // 0	
179	D-WP(C)/46750/2024	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	// // 0	
180	D-WP(C)/46751/2024	ANADI CHARAN MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// // 0	
181	D-WP(C)/46752/2024	SANJUKTA MAHAPATRA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/46753/2024	DEBENDRA KUMAR NAYAK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //	
183	D-WP(C)/46754/2024 WP(C)/27349/2024	AKSHAYA KUMAR PALTASINGH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
184	D-WP(C)/46755/2024	REBATI NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //	
185	D-WP(C)/46757/2024	M.MEENAKSHI VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //	
186	D-WP(C)/46758/2024	SANJUKTA BHAIKAL VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //	
187	D-WP(C)/46759/2024	NARMADA NAYAK VS SECY TO GOVT. OF ODISHA, FINANCE DEPT.	SISIR KUMAR PUROHIT VS	// 0 //	
188	D-WP(C)/46760/2024	PANCHANANA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400055
189	D-WP(C)/46761/2024	BABULI KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400054
190	D-WP(C)/46762/2024	JAYA SINGH VS BHUBANESWAR DEVELOPMENT AUTHORITY	NIRMAL CHANDRA MOHANTY VS	// 0 //	
191	D-WP(C)/46763/2024	ABANI KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400053
192	D-WP(C)/46765/2024	DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS BRANCH MANAGER, MAIN BRANCH, INDIAN BANK, BBSR	RAJKISHORE SAHOO VS	// 0 //	
193	D-WP(C)/46767/2024	KANDARPA NAYAK	BHAKTA RANJAN BARIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/46768/2024	JAGAJIBAN BARIK	SHUBHENDU KUMAR PARIDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/46769/2024	SAURAV RANJAN MOHANTY	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/46770/2024	SUDARSAN SAHU	SANJIB MOHANTY	//	AOR20220001611C202400056
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/46772/2024	TUKUNA SAHU	SANJIB MOHANTY	//	AOR20220001611C202400057
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/46775/2024	SAI SANKET ROUT	MANOJ VERMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/46777/2024	BRAHMANANDA SAHOO	SIDHARTHA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/46779/2024	SUVENDU KUMAR SAHOO	UPENDRA KUMAR SAMAL	//	
	WP(C)/27345/2024	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/46780/2024	SANTOSH KUMAR MUDULI	HIMANSU SEKHAR DEO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/46781/2024	ANANTA SAHU	SANJIB MOHANTY	//	AOR20220001611C202400058
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/46782/2024	ABANI KUMAR SAHU	SANJIB MOHANTY	//	AOR20220001611C202400059
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/46783/2024	SANJAYA KUMAR PANDA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/46784/2024	STATE OF ODISHA ASHISA KUMAR BEHERA VS REGIONAL MANAGER STATE BANK OF INDIA	BHABANI SANKAR DAS VS	// // 0 //	
206	D-WP(C)/46785/2024	SUBHASHREE KHANDAPATRA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //	
207	D-WP(C)/46786/2024	RABINDRANATH SAHU VS STATE OF ODISHA	DHULESWAR CHOUDHURY VS	// 0 //	
208	D-WP(C)/46788/2024	SAILABALA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
209	D-WP(C)/46789/2024	SUNITA KUMARI PATTANAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
210	D-WP(C)/46790/2024 WP(C)/27369/2024	S.MURALI VS THE REGIONAL MANAGER, BANK OF BARODA, SAMBALPUR	DAYANIDHI MISHRA VS	// 0 //	
211	D-WP(C)/46791/2024	SIMANCHALA MAHAPATRO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
212	D-WP(C)/46793/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
213	D-WP(C)/46794/2024	SEBATI RAM VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
214	D-WP(C)/46795/2024	AUJALYA KUMAR ACHARYA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
215	D-WP(C)/46796/2024	BIJAY PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/46798/2024	NIKUNJA SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
217	D-WP(C)/46799/2024	RAJEEV TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
218	D-WP(C)/46800/2024	BIJAYARANI MISHRA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
219	D-WP(C)/46801/2024	SISIR KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
220	D-WP(C)/46802/2024	MITHUN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
221	D-WP(C)/46804/2024	SUBHASHREE PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
222	D-WP(C)/46805/2024	CUTTACK RESINS PVT. LTD. VS RESERVE BANK OF INDIA, BBSR	PRATIK DASH VS	// 0 //	
223	D-WP(C)/46806/2024	SHYAMSUNDAR DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
224	D-WP(C)/46807/2024	RAMESH CHANDRA BISWAL VS NIRUPAMA NAYAK	AMITAV TRIPATHY VS	// 0 //	
225	D-WP(C)/46810/2024	RAGHURAM SAHU VS COLLECTOR, GAJAPATI	GOPINATH MISHRA VS	// 0 //	
226	D-WP(C)/46811/2024	DHANURDHAR CHAMPATIRAY @ D.D. CHAMPATIRAY VS STATE OF ODISHA	NIRUDHSANGANERIA VS	// 0 //	
227	D-WP(C)/46812/2024	ALEKHA PRASAD MOHANTY	RAMESH CHANDRA NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
228	D-WP(C)/46813/2024	BALABHADRA BHUJABAL	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
229	D-WP(C)/46818/2024	SANJAY JAIN	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400069
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/46821/2024	PRAMOD KUMAR PATEL	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/46822/2024	PADMA NAHAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/46824/2024	ROHAN KUMAR ROUT	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/46825/2024	BINODINI NANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/46826/2024	LADU DAS	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/46827/2024	SANATAN PRADHAN	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/46828/2024	SIBA PRASAD DUTTA	AKSHAYA KUMAR JENA	//	
	WP(C)/27387/2024	VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/46829/2024	USHA ENTERPRISES, BALESWAR	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BBSR		//	
238	D-WP(C)/46830/2024	KUOI JUNGAL VILLAGE, ANGUL	TUSAR KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/46831/2024	STATE OF ODISHA RABINARAYAN JENA VS	SAMEER KUMAR DAS VS	// // 0	
240	D-WP(C)/46832/2024	STATE OF ODISHA LAXMI ROUT VS	GOPINATH PANDA VS	// // 0	
241	D-WP(C)/46835/2024	STATE OF ODISHA SUJATA MALLIK VS	SHASHI BHUSAN JENA VS	// // 0	
242	D-WP(C)/46836/2024	STATE OF ODISHA DIBYAJYOTI PATALASINGH VS	SHASHI BHUSAN JENA VS	// // 0	
243	D-WP(C)/46837/2024	STATE OF ODISHA JANAKI BALLAV PATNAIK VS	NALINI KANTA DASH VS	// // 0	
244	D-WP(C)/46838/2024	DEBTS RECOVERY TRIBUNAL , CUTTACK TARINI SAHU VS	BEDA PRAKASH PANDA VS	// // 0	
245	D-WP(C)/46839/2024	ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BRAMPHAPUR DIPAK @ DEPAK RAM MUNDA VS	SAURAV TIBREWAL VS	// // 0	
246	D-WP(C)/46841/2024	SUB-COLLECTOR, SAMBALPUR DINABANDHU SAMAL VS	NRUSINGH CHARAN ROUT VS	// // 0	
247	D-WP(C)/46842/2024	STATE OF ODISHA DHANARAJ SAHU VS	ABINASH PATTJOSHI VS	// // 0	AOD20240000627C202400018
248	D-WP(C)/46843/2024	STATE OF ODISHA ANIL KUMAR PANDA VS	SAROJA KANTA SAMAL VS	// // 0	
249	D-WP(C)/46844/2024	STATE OF ODISHA BANASMITA PRUSTY VS	NALINI KANTA DASH VS	// // 0	
		DEBTS RECOVERY TRIBUNAL, CUTTACK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/46845/2024	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITY VS THE UNION OF INDIA	DESHY KUMAR MOHANTY VS	// 0 //	AOD20240000947C202400001
251	D-WP(C)/46846/2024	TIRTHABASI SAHU VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202400019
252	D-WP(C)/46847/2024	RAMAKANTA PANY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202400337
253	D-WP(C)/46848/2024	BHABANI SANKAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202400024
254	D-WP(C)/46849/2024	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITY VS THE UNION OF INDIA	DESHY KUMAR MOHANTY VS	// 0 //	AOD20240000947C202400002
255	D-WP(C)/46851/2024	LAXMI NARAYAN PADHI VS THE STATE CONSUMER DISPUTE REDRESSAL COMMISSION, ODISHA	PANCHANAN PANIGRAHI VS	// 0 //	AOD20240000001C202400336
256	D-WP(C)/46852/2024	SUBARNA KISAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	
257	D-WP(C)/46856/2024	SUMANTA KUMAR MOHAPATRA VS COLLECTOR CUM DIST.MAGISTRATE GANJAM	SURAJ MOHANTY VS	// 0 //	
258	D-WP(C)/46857/2024	SANJUKTA NANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202400338
259	D-WP(C)/46858/2024	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITY VS UNION OF INDIA	DESHY KUMAR MOHANTY VS	// 0 //	AOD20240000947C202400003
260	D-WP(C)/46859/2024	M/S. SMRUTI RANJAN DASH, NABARA VS SUPDT.,CGST AND CENTRAL EXCISE, KORAPUT RANGE, NABARANGAPUR	ITISHREE TRIPATHY VS	// 0 //	
261	D-WP(C)/46860/2024	ARTABANDHU ROUT	LAXMIKANTA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/46861/2024	DAYANIDHI SETHI	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/46864/2024	M/S.SITANATH JENA, BBSR	ITISHREE TRIPATHY	//	
		VS	VS	0	
		ADDITIONAL STATE TAX OFFICER, CT AND GST, BBSR		//	
264	D-WP(C)/46865/2024	SAGAR KUMAR MALIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		BOARD OF SECONDARY EDUCATION, ODISHA		//	
265	D-WP(C)/46866/2024	BIKASH KUMAR BEHERA	UMAKANT SAHOO	//	AOD20240000001C202400339
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/46868/2024	MANASINI SWAIN	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/46871/2024	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITY	DESIK KUNDAN MOHANTY	//	AOD20240000947C202400004
		VS	VS	0	
		UNION OF INDIA		//	
268	D-WP(C)/46873/2024	PANKAJ KUMAR NAYAK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/46875/2024	SARASWATI NAYAK	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/46877/2024	MANGALU NAIK	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/46878/2024	RANGAMANI MOHAPATRA	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/46879/2024	BISWABHARATI PRADHAN	SUBASH CHANDRA ACHARYA	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :06/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/46881/2024	SUB COLLECTOR, SADAR CUTTACK NILANCHALA BHOI VS STATE OF ODISHA	PRAHALLAD SAHU VS	// // 0 //	
274	D-WP(C)/46883/2024	NATABAR BARIK VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	SUKANTA KUMAR NAYAK VS	// 0 //	
275	D-WP(C)/46885/2024	MINAKSHI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
276	D-WP(C)/46886/2024	SURACHITA JENA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
277	D-WP(C)/46889/2024	NARENDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
278	D-WP(C)/46893/2024	NARAYAN CHANDRA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
279	D-WP(C)/46894/2024	RANABIJOYA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
280	D-WP(C)/46896/2024	PARBATI SAHOO VS STATE OF ORISSA	NITYANANDA BEHURIA VS	// 0 //	
281	D-WP(C)/46898/2024	BHARAT KUMAR JANI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
282	D-WP(C)/46899/2024	GEETARANI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
283	D-WP(C)/46901/2024	SARAD KUMAR MUKHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :06/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/46902/2024	KUMUDA CHANDRA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// () //	
285	D-WP(C)/46903/2024	BHIMASEN PATTANAİK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
286	D-WP(C)/46904/2024	BAISHNAB CHARAN MOHARANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
287	D-WP(C)/46905/2024	JAGANNATH PANDA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// () //	
288	D-WP(C)/46907/2024	SANTILATA NAYAK VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// () //	
289	D-WP(C)/46908/2024	ASHOK KUMAR MARTHA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //	
290	D-WP(C)/46911/2024	BIKASH CHANDRA DAS VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
291	D-WP(C)/46912/2024	SAMARENDRA CHOUDHURY VS UNION OF INDIA	BIBHU PRASAD DAS VS	// () //	
292	D-WP(C)/46915/2024	PRAFULLA KUMAR RATH VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	BISHNU PRASAD PRADHAN VS	// () //	
293	D-WP(C)/46917/2024	MOUMITRA MITRA VS STATE OF ODISHA	RANJAN KUMAR ROURAY VS	// () //	
294	D-WPCRL/33457/2024	SRIDHAR BEHERA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	CHANDRASEKHARPUR /497 /2024 () //	
295	D-ABLAPL/33355/2024	AMIT NAYAK	DEVASHIS PANDA	CHAULIAGANJA /285 /2024	AOR20220001247C202400014

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/33356/2024	SHUBHANKAR NAYAK	ANSUMAN BHUYAN	TIGIRIA /240 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/33357/2024	MD. FARHAT ALAM KHAN @LOKA	RAJENDRA NARAYAN ROUT	BHADRAK RURAL /621 /2024	AOR20220001558C202400179
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/33361/2024	MAMINA BISOI	PRIYA RANJAN SINGH	CUTTACK SADAR /553 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/33363/2024	SNEHASISH ROUL @ ASHISH	SARADA PRASAD DASH	KHAIRA /117 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/33376/2024	SIBASISH SAHU	IPSIT AUROBINDO ACHARYA	JHARSUGUDA /619 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/33377/2024	AGURU ISHU @ A. ESWAR	TAPAN KUMAR BISWAL	SESHKHAL /62 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/33380/2024	SARADA PRASAD ROUT	BIKASH KUMAR KUND	PATTAMUNDAI RURAL PS /531 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/33381/2024	PAPI @ SUBHA KANTA NAYAK	BISWARANJAN DALAI	TIRTOL /537 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/33382/2024	SUDAM CHARAN BEHERA	PARSURAM DAS	CANTONMENT ROAD /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/33383/2024	TAPAS SAHOO	PARSURAM DAS	BRAHMAGIRI /522 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/33387/2024	PRAKASH KUMAR ROUT	PRAKASH KUMAR MISHRA	NARASINGHPUR /199 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/33398/2024	STATE OF ODISHA SARBESWAR SWAIN @ PRADHAN @ CHINTU VS	ASWINI KUMAR MISHRA (3) VS	// NAYAGARH /172 /2021 ()	
308	D-ABLAPL/33400/2024	STATE OF ODISHA PRAVAT KUMAR PRADHAN VS	RANJIT MOHANTY VS	// NIKIRAI /72 /2024 ()	
309	D-ABLAPL/33401/2024	STATE OF ODISHA GUNANIDHI SAHOO VS	SUSANTA KUMAR TRIPATHY VS	// KALAMPUR /114 /2024 ()	
310	D-ABLAPL/33402/2024	STATE OF ODISHA BHANJAKISHORE SAHOO VS	RANJIT MOHANTY VS	// KENDRAPARA /221 /2024 ()	
311	D-ABLAPL/33403/2024	STATE OF ODISHA AJAYA NAIK VS	BIPLAB KUMAR DASH VS	// RASOL /142 /2021 ()	
312	D-ABLAPL/33407/2024	STATE OF ODISHA DIGAMBAR PRADHAN VS	AMITAV TRIPATHY VS	// ODAGAON /150 /2024 ()	
313	D-ABLAPL/33409/2024	STATE OF ODISHA PRANA RANJAN BEHERA VS	SURYAKANTA DWIBEDI VS	// SAINTALA /408 /2024 ()	
314	D-ABLAPL/33412/2024	STATE OF ODISHA GOURANGA SUNA VS	SURYAKANTA DWIBEDI VS	// LATHOR /2 /2020 ()	
315	D-ABLAPL/33414/2024	STATE OF ODISHA KALPANA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /830 /2024 ()	
316	D-ABLAPL/33418/2024	STATE OF ODISHA SAMEER PATTNAIK VS	BISHNU PRASAD PRADHAN VS	// NANDANKANAN /26 /2023 ()	
317	D-ABLAPL/33420/2024	STATE OF ODISHA ROHIT KUMAR DAS VS STATE OF ODISHA	GOKHA BEHERA VS	// / 0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/33421/2024	PARSURAM NAIK VS STATE OF ODISHA	GOKHA BEHERA VS	/ / 0 () //	
319	D-ABLAPL/33422/2024	AMITA MALIK VS STATE OF ODISHA	USHARANI PATI VS	SORO /162 /2020 () //	
320	D-ABLAPL/33424/2024	SUKANTA BINDHANI VS STATE OF ODISHA	USHARANI PATI VS	GOPALPUR /213 /2024 () //	
321	D-ABLAPL/33425/2024	AKASH BISWAL VS STATE OF ODISHA	USHARANI PATI VS	SORO /701 /2024 () //	
322	D-ABLAPL/33427/2024	PRIYANSHU KASHYAP VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MURUDA /402 /2023 () //	
323	D-ABLAPL/33429/2024	ANANTA OJHA VS STATE OF ODISHA	PRIYABRATA MOHAPATRA VS	SALIPUR /408 /2024 () //	
324	D-ABLAPL/33432/2024	ASISH KUMAR DOGRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	NANDANKANAN /308 /2024 () //	
325	D-ABLAPL/33438/2024	S. NAGESWAR @ SISA NAGESWAR RAO VS STATE OF ODISHA	ANIRUDHA DAS VS	MACHHKUND /26 /2024 () //	
326	D-ABLAPL/33439/2024	RILA NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /262 /2024 () //	
327	D-ABLAPL/33441/2024	SHEIKH JAINUL @ JAINUL SHEIKH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /192 /2024 () //	
328	D-ABLAPL/33445/2024	DIPAK SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ / 0 () //	
329	D-ABLAPL/33446/2024	SK. AFTABUDDIN	RAMANI KANTA PATTANAİK	JAJPUR SADAR /360 /2022	

ORISSA HIGH COURT**FILING REPORT AS ON :06/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/33455/2024	SULOCHANA MOHANTY	JYOTIRMAYA SAHOO	NAYAGARH SADAR /144 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/33456/2024	SUSANTA KUMAR BISOYI	JYOTIRMAYA SAHOO	GANGAPUR (ASKA) /471 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/33459/2024	GADADHAR RAJ	JAYANTA KUMAR MAJHI	BALIAPAL /238 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/33460/2024	ANI @ ANITA UTTARKABAT	JYOTIRMAYA SAHOO	NIRAKARPUR /83 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/33462/2024	MANAS RANJAN MUDULI @ PAPU	PRASANT KUMAR BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/33465/2024	SADHU CHARAN DAS	MANORANJAN MISHRA	JAGATSINGPUR /968 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/33471/2024	GURU CHARAN MALL	SATYAJIT MOHAPATRA	BHADRAK TOWN /671 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/33481/2024	DIPU DAS @ SANJAYA KUMAR SAHOO	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/33489/2024	DR. SUBHAKANTA CHOUDHURY	BHARAT BHUSAN ROURAY	TANGARPALI /112 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/33491/2024	JATI NAHAK	ABHIJIT DAS	NIMAKHANDI /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/33496/2024	MANOJ BHUYAN	PRADEEPTA KUMAR BEHERA	CUTTACK SADAR /602 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/33499/2024	STATE OF ODISHA KARTIKA SAHOO @ PRADIPTA @ PRADEEP RANJAN @ PRADIPTA BEURA VS	VS	// //0	
342	D-ABLAPL/33501/2024	STATE OF ODISHA SUBRAT KUMAR NAYAK VS	KABIRAJ SAHOO VS	// BANAPUR P.S. /245 /2024 ()	
343	D-ABLAPL/33502/2024	STATE OF ODISHA KAUSALYA KANTHA VS	AMARESH DAS VS	// /0 ()	
344	D-ABLAPL/33510/2024	STATE OF ODISHA MANGARAJ MOHANTY VS	SUMANTA MALIK VS	// GONDIA /340 /2024 ()	
345	D-ABLAPL/33512/2024	STATE OF ODISHA AMAN AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// KUCHINDA /444 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :06/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/33466/2024 CRLMA/ /	SANJULATA SAHU MP	BIBHU PRASAD MOHANTY	57/2024
2	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	M/S BIDYADHAR MISHRA, M/S TARINI KANTA BISWAL, MRS. R.R. PA	83/2024
3	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	M/S BIDYADHAR MISHRA, M/S TARINI KANTA BISWAL, MRS. R.R. PA	84/2024
4	D-JCRLA/34/2019 JCRLA/34/2019	BIPIN BEHERA MP	M/S.CHITTA RANJAN SAHU, PRAFULLA KUMAR MISHRA	229/2024
5	D-JCRLA/18047/2024 JCRLA/113/2024	DIPAK NAYAK MP	M/S BHARATI DASH	230/2024
6	D-TRP(C)/46778/2024 TRP(C)/ /	SURESH KUMAR SAHOO MP	SASHIBHUSAN DAS	367/2024
7	D-TRP(C)/25769/2024 TRP(C)/163/2024	PRIYADRSINI MOHANTY MP		368/2024
8	D-TRP(C)/44937/2024 TRP(C)/332/2024	BASANTI BEHERA MP	ALOK KUMAR MOHAPATRA	369/2024
9	D-RVWPET/46749/2024 RVWPET/ /	CHINTAMANI PADHAN MP	PRAVASH CHANDRA MAHAPATRA	409/2024
10	D-RVWPET/46834/2024 RVWPET/ /	KUNAL KISHORE DAS MP	AGASTI KANUNGO	410/2024
11	D-RPFAM/46895/2024 RPFAM/ /	RAJENDRA BEHERA MP	UMESH CHANDRA PATNAIK	476/2024
12	D-RPFAM/46895/2024 RPFAM/ /	RAJENDRA BEHERA MP	UMESH CHANDRA PATNAIK	477/2024
13	D-RPFAM/46895/2024 RPFAM/ /	RAJENDRA BEHERA MP	UMESH CHANDRA PATNAIK	478/2024
14	D-CMAPL/43036/2024 CMAPL/ /	BRUNDABANA PANDA MP	PRASANNA KUMAR PATTANAYAK	553/2024
15	D-FAO/46876/2024 FAO/ /	MANAGER, M/S. NATIONAL INSURANCE MP	PRANJOY BERNIPURRATHY	951/2024
16	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1000/2024
17	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1001/2024
18	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1002/2024
19	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1003/2024
20	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1004/2024
21	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1005/2024
22	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1006/2024
23	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1007/2024
24	D-SA/437/2000 SA/437/2000	HUDU MAJHI MP	M/S. S.D.DAS	1008/2024
25	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	1009/2024
26	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	

	SA/82/1994	MP		1010/2024
27	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		1011/2024
28	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		1012/2024
29	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		1013/2024
30	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		1014/2024
31	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		1015/2024
32	D-CRLREV/33395/2024	TRILOCHAN SAHU	JUGALA KISHORE PANDA	
	CRLREV/ /	MP		1039/2024
33	D-CRLREV/33458/2024	A.BALARAM	BISWA RANJAN DAS	
	CRLREV/ /	MP		1040/2024
34	D-CRLREV/33480/2024	AVAYA KUMAR PARIDA @ ABHAYA KUMAR BHARANDA	BIRBHARANDA MAHAPATRA	
	CRLREV/ /	MP		1041/2024
35	D-CRLREV/33480/2024	AVAYA KUMAR PARIDA @ ABHAYA KUMAR BHARANDA	BIRBHARANDA MAHAPATRA	
	CRLREV/ /	MP		1042/2024
36	D-RSA/16564/2024	SUBASH CHANDRA MOHANTA	SUBHADUTTA ROUTRAY	
	RSA/217/2024	MP		1269/2024
37	D-RSA/202/2023	SHYAM SUNDAR PRADHAN	SOURAV DAS	
	RSA/202/2023	MP		1270/2024
38	D-RSA/79/2023	SASI BISOI	Manoj Kumar Nayak	
	RSA/79/2023	MP		1271/2024
39	D-CMP/46797/2024	HRUSHI CHANDRA NAIK	BISWAJIT MOHAPATRA	
	CMP/ /	MP		1331/2024
40	D-CMP/46823/2024	JAYANTA@JAYANT KUMAR MOHANTY	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1332/2024
41	D-CMP/46874/2024	MUSHI BEHERA	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		1333/2024
42	D-CMP/46887/2024	SARASWATI KISKU	AMIT PRASAD BOSE	
	CMP/ /	MP		1334/2024
43	D-CMP/46909/2024	MENAKA PADHI	AMIT PRASAD BOSE	
	CMP/ /	MP		1335/2024
44	D-CMP/46913/2024	MENAKA PADHI	AMIT PRASAD BOSE	
	CMP/ /	MP		1336/2024
45	D-BLAPL/33379/2024	BAHANPATI PRADHAN @ BAHANPATI PRADHAN	SRINIVAS (2)	
	BLAPL/ /	MP		1440/2024
46	D-BLAPL/19547/2024	PRANIT KAR	SAMIR KUMAR MISHRA	
	BLAPL/6816/2024	MP		1441/2024
47	D-BLAPL/17679/2024	VIKASH@BIKASH KUMAR		
	BLAPL/6090/2024	MP		1442/2024
48	D-BLAPL/31893/2024	RATNAKAR BARIKI	BISWO RANJAN SWAIN	
	BLAPL/10769/2024	MP		1443/2024
49	D-BLAPL/23054/2024	KEDARNATH JENA @ PARABASIA	DEBASNAN DAS	
	BLAPL/9247/2024	MP		1444/2024
50	D-BLAPL/30064/2024	ADEL ESU		
	BLAPL/10194/2024	MP		1445/2024
51	D-BLAPL/13945/2024	A @ AUL MALINGA		
	BLAPL/4671/2024	MP		1446/2024
52	D-BLAPL/30510/2024	HARISH KUMAR BARIK		
	BLAPL/10314/2024	MP		1447/2024
53	D-ABLAPL/9972/2021	SANTOSH KUMAR DASH	JITENDRA SAMANTARAY	
	ABLAPL/9972/2021	MP		2453/2024
54	D-ABLAPL/22060/2024	RITIKA MISHRA		
	ABLAPL/8117/2024	MP		2454/2024
55	D-ABLAPL/31524/2024	AMIT @ AMIT SEKHAR DEO		
	ABLAPL/11704/2024	MP		2455/2024
56	D-ABLAPL/18747/2024	NILAKANTHA NAIK BIKILI @ VICKY NAIK		
	ABLAPL/6676/2024	MP		2456/2024
57	D-ABLAPL/26246/2024	HARIPADA BHUYAN		
	ABLAPL/9574/2024	MP		2457/2024

58	D-ABLAPL/30316/2024 ABLAPL/11283/2024	GURU MUDULI MP		2458/2024
59	D-ABLAPL/30520/2024 ABLAPL/11394/2024	SITA HEMBRAM @ SITAMANI HEMBRAM @ SITA SOREN MP		2459/2024
60	D-ABLAPL/28553/2024 ABLAPL/10491/2024	KRISH @ SUBHANKAR BISOI MP		2460/2024
61	D-ABLAPL/13191/2023 ABLAPL/13191/2023	BISWAJIT ROUT MP		2461/2024
62	D-ABLAPL/30264/2024 ABLAPL/11230/2024	SATYARANJAN PANDA MP		2462/2024
63	D-MACA/45496/2024 MACA/ /	SANDHYARANI PRADHAN MP	JEEVANJYOTI MOHANTY	2640/2024
64	D-MACA/73/2023 MACA/73/2023	AMARESWAR PRADHAN MP	KAPILA CHARAN NAYAK	2641/2024
65	D-MACA/73/2023 MACA/73/2023	AMARESWAR PRADHAN MP	KAPILA CHARAN NAYAK	2642/2024
66	D-MACA/44124/2024 MACA/1109/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, MP	IRRAWATI KUMAR TRIPATHY	2643/2024
67	D-MACA/46869/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO,LTD., MP	ROHINI KUMAR TRIPATHY	2644/2024
68	D-MACA/46869/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO,LTD., MP	ROHINI KUMAR TRIPATHY	2645/2024
69	D-MACA/46177/2024 MACA/ /	CHOLAMANDALAM GENERAL INSURANCE CO. LTD., MP	EDDUMILAI. K. BBSR	2646/2024
70	D-MACA/9642/2024 MACA/231/2024	BHUMISUTA NAIK MP		2647/2024
71	D-MACA/46910/2024 MACA/ /	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO. LTD., MP	SIRAMCHUCKHAT., BBSR	2648/2024
72	D-CRLA/390/2012 CRLA/390/2012	HARUN TIRKY MP	M/S.BIJAYA KUMR RAGADA	2832/2024
73	D-CRLA/33362/2024 CRLA/ /	SADHU @ AMIYA KU SWAIN MP	DEVASHIS PANDA	2833/2024
74	D-CRLA/32751/2024 CRLA/1090/2024	MOTIRAM BHATRA MP	SAROJ KUMAR ROUSTRAY	2834/2024
75	D-CRLA/33362/2024 CRLA/ /	SADHU @ AMIYA KU SWAIN MP	DEVASHIS PANDA	2835/2024
76	D-CRLA/32751/2024 CRLA/1090/2024	MOTIRAM BHATRA MP	SAROJ KUMAR ROUSTRAY	2836/2024
77	D-CRLA/336/2023 CRLA/336/2023	SANTOSH PRADHAN MP	DIPTI REKHA NANDA	2837/2024
78	D-CRLA/22517/2024 CRLA/786/2024	PABITRA OJHA MP	RITA SINGH	2838/2024
79	D-CRLA/33378/2024 CRLA/ /	RAJENDRA BEHERA MP	S.S.RAY (2)	2839/2024
80	D-CRLA/33378/2024 CRLA/ /	RAJENDRA BEHERA MP	S.S.RAY (2)	2840/2024
81	D-CRLA/857/2023 CRLA/857/2023	BANA@BRAHMAND@BRAHMANAND BANNYANANANDA PANDA MP		2841/2024
82	D-CRLA/20405/2024 CRLA/798/2024	KRUTIBAS SABAR MP	PRABHAV BEHERA	2842/2024
83	D-CRLA/567/2020 CRLA/567/2020	KANISTHA BEHERA MP	JUGALA KISHORE PANDA	2843/2024
84	D-CRLA/295/2017 CRLA/295/2017	DASARATHI KISHAN MP	M/S.ABHAYA KUMAR PARIDA	2844/2024
85	D-CRLA/1173/2023 CRLA/1173/2023	DILLI DAS MP		2845/2024
86	D-CRLA/33452/2024 CRLA/ /	SANTOSH KUMAR SAHOO MP	SOUMYA RANJAN DAS	2846/2024
87	D-CRLA/33452/2024 CRLA/ /	SANTOSH KUMAR SAHOO MP	SOUMYA RANJAN DAS	2847/2024
88	D-CRLMC/22613/2024 CRLMC/2980/2024	PRAMOD KUMAR NAYAK MP	BICHITRA NARAYANA SATAPATHY	2949/2024
89	D-CRLMC/451/2024	SUBASINI NAYAK	SANGRAM RATH	

	CRLMC/229/2024	MP		2950/2024
90	D-CRLMC/33406/2024 CRLMC/ /	RASHMI RANJAN SETHI MP	AKSHAYA KUMAR SAHOO	2951/2024
91	D-CRLMC/33416/2024 CRLMC/ /	BHIKARI SAWIN MP	BISHNU PRASAD PRADHAN	2952/2024
92	D-CRLMC/33431/2024 CRLMC/ /	RAJESH KUMAR DAS @ DASH MP	AMULYA RATNA PANDA	2953/2024
93	D-CRLMC/33437/2024 CRLMC/ /	SK. FIROJ @ SK.FIROZ MP	AMULYA RATNA PANDA	2954/2024
94	D-CRLMC/33451/2024 CRLMC/ /	PRASANTA KUMAR LENKA MP	BIJAYA KUMAR BEHERA	2955/2024
95	D-CRLMC/33450/2024 CRLMC/ /	JASHJIT KAUR@JASHJEET KAUR MP	SANTOSH KUMAR MAHANTY	2956/2024
96	D-CRLMC/33486/2024 CRLMC/ /	PURNIMA DAS MP	PRAVASH CHANDRA JENA	2957/2024
97	D-CRLMC/33490/2024 CRLMC/ /	RASMITA JENA @ REENA MP	SABYASACHI MISHRA	2958/2024
98	D-CRLMC/10922/2024 CRLMC/1511/2024	HEMANTA KUMAR SWAIN MP		2959/2024
99	D-CRLMC/33511/2024 CRLMC/ /	RUKMAN MEHER MP	HIMANSHU SEKHAR MISHRA	2960/2024
100	D-WA/46738/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK, A.G.A.	7977/2024
101	D-WA/46738/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK, A.G.A.	7978/2024
102	D-WA/46738/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK, A.G.A.	7979/2024
103	D-WA/45267/2024 WA/3017/2024	DEVENDRANATH NAYAK MP	DILIP KUMAR SAHU	7980/2024
104	D-WA/46756/2024 WA/ /	OUAT, BBSR MP	SASWAT DAS	7981/2024
105	D-WA/46756/2024 WA/ /	OUAT, BBSR MP	SASWAT DAS	7982/2024
106	D-WA/46739/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK,A.G.A.	7983/2024
107	D-WA/46739/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK,A.G.A.	7984/2024
108	D-WA/46739/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK,A.G.A.	7985/2024
109	D-WA/46740/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	7986/2024
110	D-WA/46740/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	7987/2024
111	D-WA/46740/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	7988/2024
112	D-WA/46817/2024 WA/ /	STATE OF ODISHA MP	NIHARKANTA PRAHARAJ,A.G.A	7989/2024
113	D-WA/46817/2024 WA/ /	STATE OF ODISHA MP	NIHARKANTA PRAHARAJ,A.G.A	7990/2024
114	D-WA/46817/2024 WA/ /	STATE OF ODISHA MP	NIHARKANTA PRAHARAJ,A.G.A	7991/2024
115	D-WA/46833/2024 WA/ /	SANTOSH KUMAR NAYAK MP	SAMEER KUMAR DAS	7992/2024
116	D-WA/46820/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	7993/2024
117	D-WA/46820/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	7994/2024
118	D-WA/46820/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	7995/2024
119	D-WA/46819/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7996/2024
120	D-WA/46819/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7997/2024

121	D-WA/46819/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7998/2024
122	D-WA/46853/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	7999/2024
123	D-WA/46853/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8000/2024
124	D-WA/46853/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8001/2024
125	D-WA/46854/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8002/2024
126	D-WA/46854/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8003/2024
127	D-WA/46854/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	8004/2024
128	D-WA/46855/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8005/2024
129	D-WA/46855/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8006/2024
130	D-WA/46855/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8007/2024
131	D-WA/3560/2024 WA/263/2024	SANJU LUHA MP	DR. JITENDRA KUMAR LENKA	8008/2024
132	D-WA/46897/2024 WA/ /	PURANDAR PRADHAN MP	GOUTAM KUMAR ACHARYA, (SR.ADV.)	8009/2024
133	D-WA/46882/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	8010/2024
134	D-WA/46882/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	8011/2024
135	D-WA/46882/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	8012/2024
136	D-WA/46914/2024 WA/ /	STATE ELECTION COMMISSION, BBSR MP	BIJAYA KUMAR DASH	8013/2024
137	D-WA/46916/2024 WA/ /	STATE ELECTION COMMISSION, BBSR MP	BIJAYA KUMAR DASH	8014/2024
138	D-WA/46884/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	8015/2024
139	D-WA/46884/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	8016/2024
140	D-WA/46884/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	8017/2024
141	D-WA/46918/2024 WA/ /	STATE ELECTION COMMISSION, BBSR MP	BIJAYA KUMAR DASH	8018/2024
142	D-WA/46867/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8019/2024
143	D-WA/46867/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8020/2024
144	D-WP(C)/45965/2024 WP(C)/27352/2024	SRIKANTA ROUT MP	SAROJ KUMAR ROUSTRAY	14845/2024
145	D-WP(C)/45965/2024 WP(C)/27352/2024	SRIKANTA ROUT MP	SAROJ KUMAR ROUSTRAY	14846/2024
146	D-WP(C)/46737/2024 WP(C)/ /	URMILA SETH MP	BHASKAR CHANDRA PANDA	14847/2024
147	D-WP(C)/10937/2019 WP(C)/10937/2019	AJAY KUMAR ROUL @AJAY ROUL MP	BISWARANJAN DALAI,K.K.SAHOO	14848/2024
148	D-WP(C)/16521/2016 WP(C)/16521/2016	ABDUL AHAD ALIAS ABDUL AHAD KHANM/S.DEBASIS TRIPATHY MP		14849/2024
149	D-WP(C)/46750/2024 WP(C)/ /	TAPAN KUMAR PRADHAN MP	RAKESH BEHERA	14850/2024
150	D-WP(C)/32963/2023 WP(C)/32963/2023	KALPALATA PATRA MP	LINGARAJ SARANGI	14851/2024
151	D-WP(C)/32794/2023 WP(C)/32794/2023	KALPALATA PATRA MP	LINGARAJ SARANGI	14852/2024
152	D-WP(C)/29995/2024	BRACE FOX CONSULTANT PRIVATE LIMITED, Bhubaneswar, Odisha		

	WP(C)/17421/2024	MP		14853/2024
153	D-WP(C)/46754/2024	AKSHAYA KUMAR PALTASINGH	SWAPNIL ROY	
	WP(C)/27349/2024	MP		14854/2024
154	D-WP(C)/45641/2024	KRUPASINDHU SAHOO	RANJAN KUMAR NAYAK	
	WP(C)/ /	MP		14855/2024
155	D-WP(C)/46757/2024	M.MEENAKSHI	TRILOCHAN RATH	
	WP(C)/ /	MP		14856/2024
156	D-WP(C)/46758/2024	SANJUKTA BHAISAL	DIGAMBAR SETHI	
	WP(C)/ /	MP		14857/2024
157	D-WP(C)/46379/2024	PRAMOD KUMAR DASH	SATYA RANJAN PATI	
	WP(C)/27113/2024	MP		14858/2024
158	D-WP(C)/4869/2024	RANENDRA KUMAR SAMAL		
	WP(C)/2627/2024	MP		14859/2024
159	D-WP(C)/46762/2024	JAYA SINGH	NIRMAL CHANDRA MOHANTY	
	WP(C)/ /	MP		14861/2024
160	D-WP(C)/28139/2019	LT COL MUKUL CHAUHAN		
	WP(C)/28139/2019	MP		14862/2024
161	D-WP(C)/46775/2024	SAI SANKET ROUT	MANOJ VERMA	
	WP(C)/ /	MP		14863/2024
162	D-WP(C)/28139/2019	LT COL MUKUL CHAUHAN		
	WP(C)/28139/2019	MP		14864/2024
163	D-WP(C)/46777/2024	BRAHMANANDA SAHOO	SIDHARTHA MISHRA	
	WP(C)/ /	MP		14865/2024
164	D-WP(C)/46779/2024	SUVENDU KUMAR SAHOO	UPENDRA KUMAR SAMAL	
	WP(C)/27345/2024	MP		14866/2024
165	D-WP(C)/46785/2024	SUBHASHREE KHANDAPATRA	MONOMOY BASU	
	WP(C)/ /	MP		14867/2024
166	D-WP(C)/46789/2024	SUNITA KUMARI PATTANAYAK	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		14868/2024
167	D-WP(C)/46790/2024	S.MURALI	DAYANIDHI MISHRA	
	WP(C)/27369/2024	MP		14869/2024
168	D-WP(C)/45348/2024	BABU LOKNATH JENA	SATYABRATA MOHANTY	
	WP(C)/26626/2024	MP		14870/2024
169	D-WP(C)/46796/2024	BIJAY PRADHAN	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		14871/2024
170	D-WP(C)/46805/2024	CUTTACK RESINS PVT. LTD.	PRATIK DASH	
	WP(C)/ /	MP		14872/2024
171	D-WP(C)/18700/2020	ABHIJIT PRADHAN		
	WP(C)/18700/2020	MP		14873/2024
172	D-WP(C)/18732/2022	PARESH KUMAR PANDA		
	WP(C)/18732/2022	MP		14874/2024
173	D-WP(C)/42055/2024	ALL ODISHA RICE MILLERS ASSOCIATION, KUTUBDI	LAKHENDU MISHRA	
	WP(C)/24769/2024	MP		14875/2024
174	D-WP(C)/26913/2023	KENDRIYA VIHAR RESIDENT WELFARE ASSOCIATION, BBRM	ANIL KUMAR MISHRA	
	WP(C)/26913/2023	MP		14876/2024
175	D-WP(C)/44963/2024	SUBHASMITA MALLIK	GOPAL AGARWAL	
	WP(C)/27177/2024	MP		14877/2024
176	D-WP(C)/46813/2024	BALABHADRA BHUJABAL	MANAS KUMAR CHAND	
	WP(C)/ /	MP		14878/2024
177	D-WP(C)/46812/2024	ALEKHA PRASAD MOHANTY	RAMESH CHANDRA NAYAK	
	WP(C)/ /	MP		14879/2024
178	D-WP(C)/43991/2024	DR ANUJA JENA	BUDHADEV ROUSTRAY	
	WP(C)/26089/2024	MP		14880/2024
179	D-WP(C)/11881/2022	SACHIKANTA MOHAPATRA	DEEPALI MAHAPATRA	
	WP(C)/11881/2022	MP		14881/2024
180	D-WP(C)/41897/2024	LAXMIDHAR JENA	BIPLABA P.B. BAHALI	
	WP(C)/24545/2024	MP		14882/2024
181	D-WP(C)/46827/2024	SANATAN PRADHAN	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		14883/2024
182	D-WP(C)/46829/2024	USHA ENTERPRISES, BALESWAR	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		14884/2024
183	D-WP(C)/46843/2024	ANIL KUMAR PANDA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		14885/2024

184	D-WP(C)/40918/2024 WP(C)/23919/2024	M/S SWASTIK STEVEDORES PVT LTD, CTMR.TUSHAR KANTI SATAPATHY (SR.ADV.) MP		14886/2024
185	D-WP(C)/46852/2024 WP(C)/ /	SUBARNA KISAN MP	PRAKASH CHANDRA DASH	14887/2024
186	D-WP(C)/40866/2024 WP(C)/24019/2024	SWASTIK STEVEDORES PVT LTD.,CUTTACK. MP	MR.TUSHAR KANTI SATAPATHY (SR.S.C.)	14888/2024
187	D-WP(C)/40826/2024 WP(C)/24022/2024	M/S SWASTIK STEVEDORES PVT LTD.,CUTTACK. MP	MR.TUSHAR KANTI SATAPATHY (SR.S.C.)	14889/2024
188	D-WP(C)/44778/2024 WP(C)/26251/2024	KALPATARU SAHU MP	PRABIRA KUMAR RAY	14890/2024
189	D-WP(C)/46873/2024 WP(C)/ /	PANKAJ KUMAR NAYAK MP	TUSHAR KANTA NAYAK	14891/2024
190	D-WP(C)/43136/2024 WP(C)/ /	AMITA CHOUDHURY MP	SUBASH CHANDRA ACHARYA	14892/2024
191	D-WP(C)/44501/2024 WP(C)/26182/2024	TRUCK OWNERS ASSOCIATION, ANGUL MP	MANOJ KUMAR PANDA	14893/2024
192	D-WP(C)/8218/2016 WP(C)/8218/2016	KISHORE CH.PANDA MP	PRONOY MOHANTY	14894/2024
193	D-WP(C)/46879/2024 WP(C)/ /	BISWABHARATI PRADHAN MP	SUBASH CHANDRA ACHARYA	14895/2024
194	D-WP(C)/44369/2024 WP(C)/26178/2024	SABITRI JENA MP		14896/2024
195	D-WP(C)/39045/2024 WP(C)/24531/2024	SUBODH KUMAR MOHANTY MP	SUCHISMITA SARANGI	14897/2024
196	D-WP(C)/46889/2024 WP(C)/ /	NARENDRA MAJHI MP	SURYAKANTA DASH	14898/2024
197	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP		14899/2024
198	D-WP(C)/14294/2024 WP(C)/8058/2024	BIJAYA KUMAR DIXIT MP	S.SUDHAKAR RAO, HIMANSHU SEKHAR MISHRA	14900/2024
199	D-WP(C)/14294/2024 WP(C)/8058/2024	BIJAYA KUMAR DIXIT MP	S.SUDHAKAR RAO, HIMANSHU SEKHAR MISHRA	14901/2024
200	D-WP(C)/46905/2024 WP(C)/ /	JAGANNATH PANDA MP	AMBIKA PRASAD RAY	14902/2024
201	D-WP(C)/46912/2024 WP(C)/ /	SAMARENDRA CHOUDHURY MP	BIBHU PRASAD DAS	14903/2024